

FRIDAY, THE 10<sup>TH</sup> DAY OF JULY 2026

CON.CASE (C) No. 908 of 2025

KADAKAMPALLY MANOJ

VS

MOHAMMED HANISH & ANOTHER

ADVS FOR PETITIONER/S:

SHRI.D.ANIL KUMAR

ADVS FOR RESPONDENT/S:

GOVERNMENT PLEADER

**A.BADHARUDEEN, J.**

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**Con. Case (C).No.908 of 2025**  
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Dated, this the 10<sup>th</sup> day of July, 2026

**ORDER**

Today the second respondent appeared in person and tendered unconditional apology before this Court, as regards to the derogatory statements found in Annexure A9 order, which is ex-facie contempt, even as per the opinion of the learned Advocate General. The second respondent submitted that he would file affidavit in this regard.

Post along with affidavit for orders, on 15.07.2026.

sd/-  
**A. BADHARUDEEN,  
JUDGE**

DCS